# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

### LOK SABHA UNSTARRED QUESTION NO. 3215 TO BE ANSWERED ON 05.12.2016

#### **World Class Institutes**

#### 3215. SHRI PRABHAKAR REDDY KOTHA:

#### SHRI GUTHA SUKENDER REDDY:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that National Institution for Transforming India (NITI) Aayog has asked the Ministry to further liberalise regulations for the proposed World Class Institutes and if so, the details thereof along with the recommendations made by the NITI Aayog in this matter;
- (b) the hindrances faced by the Government in incorporating them;
- (c) the details of the institutes emerging as world class institutes; and
- (d) the steps being taken by the Government to make the proposed world class institutes autonomy without any interference of the Government or the regulatory bodies?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY)

(a) to (d): No, Madam. Ministry of Human Resource Development in consultation with University Grants Commission (UGC) is formulating an enabling Regulatory Architecture for 10 Public & 10 Private Higher Educational Institutions to emerge as World Class Institutions. Public comments were invited on the draft Guidelines and Regulations for the same to which among others, NITI Ayog has also responded. The inputs received are under consideration in the Ministry.

The identification / selection of the Institutes as World Class Institutions shall be made after the Guidelines and Regulations are notified.

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